

Annexure - 3

Name of the corporate debtor: Seguro Foundations And Structures Private Limited; Date of commencement of CIRP: 10th April 2026; List of creditors as on: 05-05-2026

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name	Details of claim received		Details of claim admitted						Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					Amount of contingent claim
1	Federal Bank Limited	24-04-2026	96,52,10,660	95,96,20,599	Secured Loan - Principle + Interest	Note 1	96,52,10,660	No	100.00	-	-	55,90,061		In the claim interest upto 20th April 2026 was claimed, but only interest upto CIRP commencement date is admitted
Total			96,52,10,660	95,96,20,599		-	96,52,10,660		100.00	-	-	55,90,061		

Note 1 - List of Secured Assets

- a All the piece and parcel of the land measuring 96.77 cents together with all improvements thereon comprised in Re Sy No.56 (Old Sy No:507/5,507/6, 507/7,507/8), Block No.59 of Aluva West Village, Aluva Taluk, Ernakulam District, Kerala State, owned by M/s A V Associates
- b All the piece and parcel of the land measuring 19.21 Ares together with all improvements thereon comprised in Re Sy No. 7/5, 7/6 (Old Sy No.511/5A2,518/6A2,6A3), Block No.62 of Aluva West Village, Aluva Taluk, Ernakulam District, Kerala, owned by C V Rajeev.
- c All the piece and parcel of the land measuring 26.06 Ares and 6.47 Ares together with all improvements thereon comprised in Re Sy No.87/9-2 & 87/9-3 (Old Sy No.239/13A, 11C1,12/1 ,12/2), Block No.31 of Mararikulam North Village, Cherthala Taluk, Alappuzha District, Kerala. Owned by Seena Rajeev
- d All the piece and parcel of the land measuring 7.50 Ares together with all improvements thereon comprised in Re Sy No. 309/12, Block No.34 of Aluva West Village, Aluva Taluk, Ernakulam District, Kerala. Owned by Rajeev C V
- e All the piece and parcel of the land measuring 21.05 Ares together with all improvements thereon comprised in Re Sy No. 9/7, Block No.5 of Parakkadavu Village, Aluva Taluk, Ernakulam District, Kerala. Owned by M/s Seguro Foundations & Structures Pvt Ltd